

12.21 hrs

Regarding Reference of the Securities Markets Code Bill, 2025 to Standing Committee on Finance

THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, will you permit me to move that the Bill be sent to the Standing Committee? You said that the hon. Speaker will decide it, but I have not moved the Motion for it. *(Interruptions)*

HON. CHAIRPERSON: Madam, the hon. Speaker will decide.

(Interruptions)

SHRIMATI NIRMALA SITHARAMAN: Sir, the decision that you gave from that very Chair is that the hon. Speaker will decide. So, please allow me to move it, and I will submit to the discretion of the hon. Speaker to decide what he wants to do with it. Can I move it? *(Interruptions)*

HON. CHAIRPERSON: Yes, please do so.

SHRIMATI NIRMALA SITHARAMAN: Sir, I request that the Bill be referred to the Parliamentary Standing Committee on Finance. The Committee shall make a report by the first day of the next Session, if the Speaker so decides. *(Interruptions)*

संसदीय कार्य मंत्री; तथा अल्पसंख्यक कार्य मंत्री (श्री किरन रिजिजू) : यह आपकी ही डिमांड थी। मैं केवल याद दिलाना चाहता हूँ । श्री वेणुगोपाल जी यहां नहीं हैं । This was the demand made by the Opposition Party that at least two of the Bills should be referred to the Parliamentary Committee. *(Interruptions)* So, the Government is willingly doing so. *(Interruptions)* This Bill is going to the Standing Committee. *(Interruptions)*

माननीय सभापति : माननीय अध्यक्ष जी इस पर निर्णय लेंगे ।

(व्यवधान)
